COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

Appeal No. 62 of 2016 & IA No. 155 of 2016, Appeal No. 293 of 2015 & IA No. 476 of 2015, Appeal No. 278 of 2015 & IA No. 455 of 2015, Appeal No. 23 of 2016 & IA No. 61 of 2016 AND Appeal No. 24 of 2016 & IA No. 65 of 2016

Dated: <u>16th November, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 62 of 2016 & IA No. 155 of 2016

In the matter of:		
Tamil Nadu Newsprint & Papers Ltd.		Appellant(s)
Vs. Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 293 of 2015 & IA No. 476 of 2015		
In the matter of: JSW Steel Ltd.		Appellant(s)
Vs. Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 278 of 2015 & IA No. 455 of 2015		
In the matter of: JSW Steel Ltd. Vs.		Appellant(s)
Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 23 of 2016 & IA No. 61 of 2016		
In the matter of:		
Tamil Nadu Newsprint & Papers Ltd. Vs.		Appellant(s)
Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Appeal No. 24 of 2016 & IA No. 65 of 2016		
In the matter of: TANFAC Industries Ltd. Vs.		Appellant(s)
Tamil Nadu Electricity Regulatory Commission		Respondent(s)
Counsel for the Appellant (s) : Ms. Sonakshi Malhan		

Mr. Senthil Jagadeesan

Counsel for the Respondent(s)

Mr. S. Vallinayagam for R-1 (In A.No. 278 of 2015)

<u>ORDER</u>

:

The learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent submitted that they may be permitted to file their written submissions in these matters.

Submissions made by the learned counsel for both the parties, at supra, place on record.

The learned counsel appearing for the Appellant and learned counsel appearing for the Respondents are permitted to file their written submissions in these matters on or before 11.12.2017, after serving copy to the learned counsel appearing for the opposite sides.

List the matter for hearing on $\underline{11.12.2017}$ as requested by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

ss/vt